

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. †898
ANSWERED ON 21.07.2022

INSTITUTIONS FUNCTIONING UNDER WAQF

†898. KUNWAR DANISH ALI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the number of Governmental and Non-Governmental institutions in the country particularly in Uttar Pradesh, Delhi and Maharashtra which are functioning on the land under the Waqf; and
- (b) the details of the revenue earned by the Waqf from the said institutions?

ANSWER

THE MINISTER OF MINORITY AFFAIRS
(SMT. SMRITI ZUBIN IRANI)

(a) The information received from Central Waqf Council (CWC), a statutory body under Ministry of Minority affairs, regarding details of the number of Governmental and Non-Governmental institutions in the country particularly in Uttar Pradesh, Delhi and Maharashtra which are functioning on the land under the Waqf is given as under:-

S.No.	Name of State	Governmental institutions	Non-Governmental institutions
1	Uttar Pradesh	07	51
2	Delhi	Nil	13
3	Maharashtra	Nil	105

(b) The details of revenue generated from each of such property are not maintained by Central Government.
